

Annexure-8

Name of the corporate debtor: IBD Universal Private Limited; Date of commencement of liquidation: 22.05.2024 ; List of stakeholders as on: 28.03.2025

S. No.	Name of creditor	Details of claim		Details of claim admitted							Amount of contingence nt claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Dilip Buildcon ltd	13.02.2023	72564000	72564000	Unsecured	Nil	NA	NA	NA	3.17%	NA	NA	0	0	Admitted by the erstwhile liquidator as per 12(2)(C) of the IBBI (Liquidation Process) Regulation, 2016. In the CIRP claim was admitted as a related party however erstwhile liquidator was allotted a voting right in SCC. Now claim recored the same as CIRP status.
2	Bhawsar and Company	18.02.2023	1235226	1235226	Unsecured	Nil	NA	NA	NA	0.05%	NA	NA	0	0	Admitted by the erstwhile liquidator as per 12(2)(C) of the IBBI (Liquidation Process) Regulation, 2016.
3	Shri Narmada Enterprises	19.06.2024	518957	485374	Unsecured	Nil	NA	NA	NA	0.02%	NA	NA	33583	0	Admitted by the erstwhile liquidator in
4	Shilpi Realities Pvt. Ltd.	18.12.2023	13000000	0	Unsecured	Nil	NA	NA	NA	0.00%	NA	NA	13000000	0	Classified under verification. Claim not admitted during CIRP & No claim form submitted during the liquidation process.
5	Lord VrindavanBihari Trading Private Limited	10.12.2024	10000000	0	Unsecured	Nil	NA	Na	Na	0.00%	NA	NA	10000000	0	Claim received after the stipulated period.
Total			97318183	74284600									23033583	0	